

were about 8 to 10 in number. The G.R.P. Khagaria have registered a case under section 395 I.P.C. and have taken up investigation. As the passengers alleged to have been robbed did not themselves make a report to the police, and the report was made by a third party *viz.* an Organiser of the Village Volunteer Force, it has not been possible to ascertain the actual amount robbed nor are the names and addresses of the persons actually robbed known.

#### CAPSIZING OF DREDGER NEAR CALCUTTA

\*337. SHRI S. C. DEB: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state;

(a) whether it is a fact that the 1300-ton dredger, Lake Fifthian, capsized at Falta-Hooghly Point Reach, down Calcutta at night on the 18th November, 1960;

(b) if so, how the disaster occurred and what measures Government have taken in this respect; and

(c) what are the losses caused to life and property as a result of the disaster?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) Yes, Sir.

(b) The vessel was a dumb craft. It got out of control due to the unusually high spring tide, capsized and sank immediately. The Mercantile Marine Department have undertaken a preliminary enquiry into the accident. The findings of that enquiry are awaited.

(c) Seventeen members of the crew lost their lives. The vessel has not so far been salvaged.

#### REPORT BY MR. POSTHUMA ON BOMBAY DOCKYARD

\*338. SHRI P. N. RAJABHOJ: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Mr. Posthuma, Managing Director of

Rotterdam Port, has arrived in India to advise on the increase of the depth of the Victoria Dock and other expansion programmes of Bombay Dockyard; and

(b) if so, whether any report has been or will be submitted by him?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): A statement is laid on the Table of the Sabha.

#### STATEMENT

(a) Mr. Posthuma, Managing Director of the Port of Rotterdam has come to India on a six-week assignment under the auspices of the United Nations Technical Assistance Board to advise the Government of India on the following problems:

(i) the project for establishing a subsidiary Port in Calcutta region.

(ii) the Dock Modernisation Scheme of Bombay Port Trust and other related schemes.

(b) Mr. Posthuma will submit a report on completion of his investigations.

#### AGENCY ALLOWANCE FOR POSTAL EMPLOYEES

\*339. SHRI BAIRAGI DWIBEDY: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) how many employees of the Posts and Telegraphs Department in the State of Orissa are getting Unhealthy Locality Allowance (Agency Allowance);

(b) whether Government have received any representation from the postal employees of Deogarh in the District of Sambalpur in Orissa for allowing them to draw Agency Allowance; and

(c) if the answer to part (b) above be in the affirmative, what

action Government propose to take in the matter?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (Dr. P. SUBBARAYAN): (a) 95.

(b) Yes.

(c) The matter is under consideration.

सड़कों और मोटर परिवहन के सम्बन्ध में राज्यों से हिन्दी में पत्र व्यवहार

१५२. श्री नवार्बसिंह चौहान : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १ जनवरी से ३१ अगस्त, १९६० तक परिवहन तथा संचार मंत्रालय द्वारा बिहार, राजस्थान, उत्तर प्रदेश और मध्य प्रदेश की सरकारों को (१) सड़कों और (२) मोटर परिवहन संबंधी मामलों पर कितने पत्र, परिपत्र आदि भेजे गये ;

(ख) इन में से कितने पत्र, परिपत्र आदि हिन्दी में भेजे गये अथवा कितनों के साथ उनका हिन्दी अनुवाद भेजा गया ; और

(ग) क्या कोई ऐसी व्यवस्था की जा रही है कि भविष्य में इन राज्यों की सरकारों को ये पत्र या तो हिन्दी में भेजे जायें या उनका हिन्दी अनुवाद साथ भेजा जाये ?

†[CORRESPONDENCE WITH STATES IN HINDI REGARDING ROADS AND MOTOR TRANSPORT

152. SHRI NAWAB SINGH CHAUHAN: Will the Minister of TRANSPORT

†[ ] English translation.

AND COMMUNICATIONS be pleased to state:

(a) the number of letters and circulars, etc. sent by the Ministry of Transport and Communications to the Governments of Bihar, Rajasthan, Uttar Pradesh and Madhya Pradesh during the period from 1st January to 31st August, 1960 on matters relating to (i) roads and (ii) motor transport;

(b) how many of these communications were sent in Hindi, or with how many of them their Hindi versions were provided; and

(c) whether any arrangements are being made so that in future the communications to these State Governments are either sent in Hindi or their Hindi versions are provided along with them?]

परिवहन तथा संचार मंत्री (डा० पी० सुब्बारायण) : (क) आवश्यक सूचना नीचे दी गयी है :—

प्रदेश सरकार	१-१-६० से ३१-८-६० तक भेजे गये पत्र	
	सड़कों के बारे में	मोटर गाड़ियों के बारे में
बिहार .	३४५	१०६
राजस्थान .	२६२	१३६
उत्तर प्रदेश .	४६१	१४०
मध्य प्रदेश .	४०८	१४०

(ख) ये सभी पत्र अंग्रेजी भाषा में ही भेजे गये, लेकिन सड़कों के बारे में पांच पत्र जो गैर सरकारी व्यक्तियों को हिन्दी में भेजे गये थे, उन की प्रतियां संबंधित प्रदेश सरकारों को भेजी गयीं।